



**ROC.NO.2849/2015-B.SPL.**

Sir/Madam,

**SUB: ARMED FORCES TRIBUNAL** - Filling up of one post of Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi on deputation basis - Willingness from the District and Sessions Judges called for - Regarding.

**REF:** Letter No. 1 (37)/2009/AFT/PB/Admin-II, dated 17.04.2015 from the Deputy Registrar (A) for Principal Registrar (I/C), Armed Forces Tribunal, Principal Bench, New Delhi.

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I am to state that the Deputy Registrar (A), (I/C) Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi in his letter referred to above has stated that it is proposed to fill up one post of the Principal Registrar in Armed Forces Tribunal, Principal Bench, New Delhi, on deputation basis and further stated that the pay of officer selected will be governed in accordance with DOP & T O.M.No6/8/2009-Estt (Pay II) dated 17.06.2010, as amended from time to time. The applications of the willing Officers have to be routed through their parent departments. The letter of the Deputy Registrar (A), (I/C) Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi, along with its enclosures are placed in the High Court's Web site i.e., <http://hc.tap.nic.in>.

As has been directed, I am to state that the High Court upon considering the said notification decided to call for willingness applications from the Officers working in the cadre of District Judges and thus requested to circulate among the District & Sessions Judges, working in your District/ Unit and informed further that the Officers, who are eligible may download the copy of the letter from the High Court's official Web Site and submit their willingness applications (in original), directly to the High Court, on or before 10.05.2015 by **SPEED POST or any other source**. Further, the applications received after 10.05.2015 will not be forwarded.

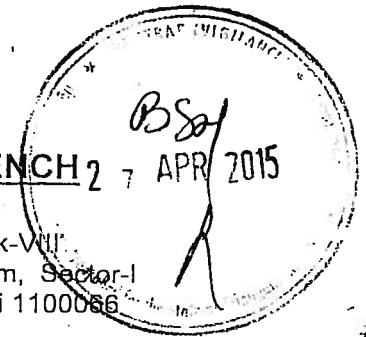
**Yours faithfully**

*S. Jagannadham*  
**REGISTRAR (VIGILANCE)**

**Copy to:**

- 1 The Chief Judge, City Civil Court, Hyderabad.
- 2 The Metropolitan Sessions Judge, Hyderabad.
- 3 The Chief Judge, City Small Causes Court, Hyderabad.
- 4 **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
- 5 The Central Project Co-ordinator, High Court of Judicature at Hyderabad.  
(with a request to upload the letter along with the letter of the Under Secretary to the Government of India, New Delhi along with its enclosures in the High Court's Official website.)

**GOVERNMENT OF INDIA**  
**ARMED FORCES TRIBUNAL, PRINCIPAL BENCH**



West Block-VIII  
R.K. Puram, Sector-I  
New Delhi 1100066

No. 1(37)/2009/AFT /PB/Admin-II

Dated 17<sup>th</sup> April, 2015

**VACANCY CIRCULAR**

Applications are invited for filling up the following post in the Armed Forces Tribunal, Principal Bench, New Delhi on deputation basis from suitable candidates who fulfill the following eligibility conditions :-

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Name of the Post	No. of Post	Pay scale(Rs.)	Eligibility conditions
Principal Registrar	01	(Pay Band – 4) Rs.37400 – 67000 + Grade Pay Rs. 10,000/-  General Central Service Group 'A' post	<p>Deputation :-</p> <p>(A) (i) Officers possessing a degree in law and holding.</p> <p>(b) Analogous post on regular basis in Central Government/State Government/Supreme Court of India/ High Court/District Court; or</p> <p>(b) A post in Central Government/State Government/Supreme Court of India/ High Court/District Court/JAG Branch of Army, Navy &amp; Air Force in the Pay Band-4 of Rs. 37400-67000/- (Grade Pay Rs. 8700/-) with three years regular service.</p> <p>(ii) Officers holding posts on regular basis of <u>District Judge/Additional District Judge/Registrar or Joint Registrar/Additional Registrar of High Courts/Supreme Court;</u> and</p> <p>(B) having 15 years of experience in personnel and administrative or judicial work.</p> <p>Note 1. The departmental officers in the feeder grade who are in direct line of promotion, shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2. The period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organisation/Department of the Central Government shall not ordinarily exceed three years. The maximum age limit for appointment by deputation shall not exceed 56 years on the closing date of receipt of application.</p>



2. The Pay of the officer selected will be governed in accordance with DOP&T O.M No 6/8/2009-Estt (Pay II) dated 17.06.2010, as amended from time to time.

3. It may please be noted that :-

- (c) Applications received after the last date will not entertained.
- (d) Applications will have to be routed through their parent departments.

4. The application(s) in the prescribed Proforma (Annexure I) from eligible officer(s) who can be spared for deputation in the event of their selection may be forwarded to Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-1, RK Puram, New Delhi within 30 (thirty) days of publication of advertisement in Employment News along with photocopies of ACRs/APARs of the candidates for the last 05 (five) years and Vigilance Clearance Certificate.

5. Applicants who have applied in response to Vacancy Circular dated 04.12.2014/ Advertisement published in the Employment News 20-26 December, 2014, need not apply again.



(Som Nath Sharma)  
Deputy Registrar (A)  
for Principal Registrar (I/C)

Enclosure : Annexure-I

Distribution :-

1. All Ministries and Departments of Government of India.
2. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
3. ✓ The Registrars General, all High Courts of India.
4. The Secretary General, National Human Rights Commission, New Delhi.
5. The Principal Registrar, Central Administrative Tribunal, New Delhi.
6. Armed Forces Tribunal, Website – Incharge.
7. MoD, D(AFT Cell), Room No. 308A, 'B' Wing, Sena Bhawan, New Delhi-11 with request to place this Circular on the MoD Web Site.
8. Guard File.

(Annexure-I)

BIO-DATA PROFORMA

1. Post applied for :
2. Name (in capital letters) :
3. Whether belongs to SC/ST category :
4. Age and date of birth :
5. Present Pay Band with Grade Pay :
6. Present designation & Ministry/department  
along with date of appointment to the grade :
7. Post held substantively and date of regular  
Appointment in that Pay Band/Grade Pay :
8. Educational Qualifications :
9. Training/Experience, if any :
10. Any other special qualification or experience :
11. Date of return from the last deputation, if any :
12. Residential Address :
13. Contact number :
14. Any other information :

Signature :

Date :

Section/Place of Posting :

Tele No :

Through

Controlling Officer